

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 29-6-87

REVIEW APPLICATION NO. 55 /86()
IN APPLICATION NO. 206/87(T)

W.P. NO. _____

Applicant

Shri G. Krishna

v/s The Secy, M/o Defence & 3 Ors

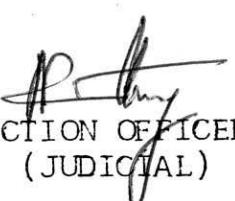
To

1. Shri G. Krishna
No. 4, 17th Cross
Malleswaram
Bangalore - 560 003
2. Shri M.S. Anandaramu
Advocate
No. 128, Cubbonpet Main Road
Bangalore - 560 002

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STANZA/
~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 22-6-87.

Encl : as above


SECTION OFFICER
(JUDICIAL)

9c.

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31/6/87

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE

DATED THIS THE 22nd DAY OF JUNE, 1987.

Present : Hon'ble Justice Sri K.S.Puttaswamy Vice-Chairman
Hon'ble Sri L.H.A.Rego Member

REVIEW APPLICATION No.55/87

G.Krishna,
r/a No.4,
17th Cross, Malleswaram,
Bangalore - 560 003. ... Applicant

(Sri M.S.Anandaramu ... Advocate)

Vs.

Secretary to the Government of India,
Ministry of Defence,
New Delhi.

The Adjutant General,
Army Headquarters,
Directorate of Organisations,
ORG-4(Civ)(b),
New Delhi.

The Headquarters Southern Command,
Poona, Maharashtra.

The Station Commander,
Cubbon Road,
Bangalore - 1. ... Respondents

Order

This application has come up before the court today. Hon'ble Justice Sri K.S.Puttaswamy, Vice-Chairman made the following :

ORDER

In this application made under Section 22(3)(f) of the Administrative Tribunals Act, 1985, the applicant has sought for a review of the order made by a Bench of this Tribunal consisting of one of us (Sri L.H.A. Rego, AM) and Hon'ble Sri Ch.Ramakrishna Rao, Member (J) on 16.4.1987 in A.No.206/87.

2. On a detailed examination of every one of the contentions urged in that application, this Tribunal had found that the order of reversion did not suffer from any infirmity to justify its interference. Every one of the

contentions urged before us do not disclose a patent error to justify a review of the order made on 16.4.1987. We, see no merit in this application. We, therefore, reject this application at the admission stage without notice to the Respondents.

Mr. Bhagat Singh
VICE-CHAIRMAN
22/6/87

Ch. S. H.
MEMBER
22.6.1987

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE

DATED THIS THE 22nd DAY OF JUNE, 1987.

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Hon'ble Sri L.H.A.Rego Member

REVIEW APPLICATION No.55/87

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r/a No.4,
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Bangalore - 560 003. ... Applicant
(Sri M.S.Anandaramu ... Advocate)
Vs.

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The Adjutant General,
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Sd/-

VICE-CHAIRMAN

22/6/87

Sd/-

MEMBER

22.6.1987

True copy
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
29/6/87